

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 896 OF 2011

ROHTASH KUMAR

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date: 24/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s)

Dr. Sushil Balwada, Adv.
Mr. Pankaj Bhagat, Adv.

For Respondent(s)

Mr. Ramesh Kumar, Adv.
Mr. Manish K.Bishnoi, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter on Tuesday, the 28th May, 2013 as part
heard.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master

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